

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.103

IA-796/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 of IBC

Order delivered on 19.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Respondent/CD : Mr. Divyanshu Gupta, Advocate.

ORDER

IA-796/2021:-

Counsels for both the sides are present. Reply has been filed. The counsel for the Applicant may file rejoinder on or before next date of hearing.

List the matter on 30th April, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
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IA-287/2021

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MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Dhruv Gupta, Advocate.

For the RP


: Mr. Rishabh Jain, Advocate.


ORDER

IA-287/2021:-

Counsels for both the sides are present. Reply has been filed. The counsel for the Applicant may file rejoinder on or before next date of hearing.

List the matter on 30th April, 2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)